dd p	Affidavii il be Fig.	Before the	e camina Retvik	ng Officerio-Zero-Zer	ged States and
किया.	From 118 S. From 118 S. R. C.N.: GUPTA and daughter S. B years, resident of Roof on, do hereby solemnly affirm and	HAPRA Huile of R June Bazar, That bist Si	PO O	thency (Name of the kharl sah laguar Bazor, a full postal address), a ca	FARE STAMP IS NOT AV
	out whichever is not applicable)				
(1) 1	im a candidate set up by R.J. L	(n	aine of the p	solitical party ) / am con	testing as as
In	dependent candidate.				3
(2) D	etails of PAN and status of filing	of Income tax	return:		100
SI. N	lo. Names	Permar Accous (PAN)	nent nt Number	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return ( in Rupees)
1.	Self	ACWPG	7045 B	2014-2015	12,27, 693=0
2.	Spouse-	AERPA	18314E	2013-2014	9,06,694
3.	Dependent 1	,	-10	HD	HD HD
4.	Dependent 2		ND	HD	
5.	Dependent 3		4D	riD Oin	NO
V 1	Offence of the details of cases where the co	ourt has taken	Description		9 EPC
S). No. (a) (b)	ognizance, Sections of the Act a of the offence for which cognizar Name of the court, Case No. and taking cognizance:  Details of Appeal (5) / Application	ce taken : Date of order	-2110 8 SU2	10 - 8A 3i= 1, Tr NO-39	ाल हिने हो ३/14
(b)	Name of the court, Case No. and	Date of order  n(s) for revision rder(s):  d by a court of the	न्थाठ १ ६५२	Tr ND - 39	3/14-

(5) That I give he em below the details of the assets (movable and in movable etc.) of mysels, my spouse and all dependents:

## A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

 In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i) _	Cash in hand	6,55,000=0	2,25,000/:	110	110	NO
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial manufacture, a Banking in pacial Companies and Coparative societies and the amount in each such deposit	CB1- 35,629=00 IC1C1- 38152=00 PH B - 46,966=00 SB1- 19,81,530=00 PPP- 23,46,293=0 ED- 23,50,000=	CBI- 3,44,327×00 SBI- 1733=00 PPF- 22,58,534=00 FD- 24,76,367==	MIL	MIL	. 10112
100	Details of investment onds, Desployers/shares and miss in companies Munual Funds and chars and the amount.	शूटभ	alut	MIL	HIL	711
(iv)	Petails of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	P. 0 - 46,694=0	P.D MIS Etc 2,60,000=0	MIT	111 L	MIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Advance given 22,50,000=0	HIL.	1114	MIL	ыш
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	BR044 9927	15,20,00000	HIL	MIL	MIL
(vii)		209m gold.	250 gmg/ld 7,30,000== 5)10=+1 kg 52,000>	11/14	MIL	MIL

	(VIII) Any other assets such as value of	Tr. Freeze etc	1 Ac, genselete			
	Claims/interest	2,50,610=00	1,11,070=05	MIL	MIL	HIL
1	(ix, Gross Total value	1,07,62,87420	79,89,031200	r411_	MIL !	HIL

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land - Location(s) Survey number(s)	Makpur	NIL	MIL	MIL	ыт
	Area (Total measurement in acres)	दें। जेहा	MIL	+41 L	HIL	HIL
	Whether inherited property (Yes or NO)	MOL	MIL	HIL	MIL	MIL
	Date of purchase in case of self acquired property	MIL	MIL	MIL	MIL	MIL
	Cost of Land (in case of purchase)at the time of purchase	NIT	MIL	MIT.	MIL	MIL
	Any Investment on the land by way of development,	MIL	MIL	MIL	MIL	MIL
1	Spookimate Current market	10,00,000=0	MIL	HIL	HIL	MIL
	Non-Agricultural Land Lacation(s) 426/12 Survey number(s)	MIL	10 4 23 कड़ियाँ। 10 10 68 कड़ियाँ।	MIL	HIL	MIL
1	Area (Total measurement in sq. ft.)	MIT	क्र २०० वर्गकोर १० ५०० वर्गकोर	MIL	MIL	HIL
	Whether inherited property (Yes or NO)	MIL	MIL	MIL	NIL	MIL
	Date of purchase in case of self acquired property	MIL	0 17 6.85 0 4.3.14	MIL	ML	MIL
	Cost of Land (in case of purchase) at the time of purchase	1117	D 43386+10 D3,000,000=10	MIL	MIL	MIL
	Any Investment on the land by way of development, construction etc.	ML	HIL	МП	1411	WIT
	Approximate Current market value	MIL	010,00,000 = V	MIL	1/64	MIL
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	MIL	14 G - 6-44 14 G - 14 G 14 G - 14 G 180 Thunker 081	HIL	MF	ML.
	Built up Area (Total measurement in sq. ft.)	HIL	2841cp PEP	HIL	MIT	MIL

Ī	V suber inherited property (* e∞ or NO)	MO	HD	MIL	MIL	1411
	Downof purchase in case of seri-	M/A	D28-09-88	MIL	init	MIL
1	Cool of property (in case of purchase) at the time of purchase	MIL	D25,000=D	MIL	MIL	MIL
	A sy Investment on the property by way of development, construction etc.	MIL	1,00,000=0	MIL	MIL	MIL
	Approximate Current market value	LIIT	0 5,00,00000 0 2,00,00000	MIL	MIL	MIL
(iv)	apartments,) -Location(s) - Survey number(s)	5020 3013 8 H-H-13 10 025 8 H-H-719	DH-M- 416 10 GJZ DH-M-13 2056 3855	NIL	MIL	MIL
	Area (Total measurement in sq. ft.)	3604	3604	NIL	MIL	NIL
	Built up Area (Total measurement in sq. ft.)	2924	2924	NIL	HIL	MIL
	Whether inherited property (Yes or NO)	N10	P10	1411	MIL	MIL
	acquired property	\$15.03.91 \$07.09.81	18-03-91	~1 1L	MIL	MIL
4	purchase of the time of purchase	22,500=0 45,000=	45,000=	mts.	HIL	MIL
	ony la correction the land by way of development Construction esc	50,00000	201000==	MIL	HIL	HIL
O,	Approximate Current market 6	0.000,00000	16,00,000-0	MIL	МІТ	MIL
(4)	Others (such as interest in property)	MIL	MIL	MIL	MIL	MIL
(vi)	Total of Current Market Value of (i) to (v) above	87,17,500=00	1,07,05,88600	MIL	MIL	HIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Joan	WIL	58 F- 10, 80,000 Approx CAR LOAN	和神	p-d-	
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.  Name(s)  Amount outstanding  Nature of loan	MIL	alt		·	

	Asy other liability	0-111_	NIL.		_	T-
	Grand total of liabilities	HIL	M11_	_		-
ii)	Government Dues: Dues to departments dealing with government secommodation	NIL	MIL		_	-
	Dues to departments dealing with supply of water	MIL	F4) L	-		-
	Dues to departments dealing with supply of electricity	MIL	MIL		_	-
	Dues to departments dealing with supply of telephones/mobiles	MIL	MIL .	-		<del> </del> -
	Dues to departments dealing with government transport (including aircrafts and belicopters)	MIL	MIL	_		-
	Income Tax Dues	MIL	MIL			-
	Wealth Tax Dues	MIL	MIL			-
	Service Tax Dues	MIL	MIL			
	Municipal /Property Tax Dues	MIL	MIL			
	Sile Tr. Vies	MIL	MIL	-		-
1	Anyother due	F-91L	MIL .	_	-	-
C	Covt. dues	MIL	10,80,000-0	_		

Details of profession or occupation:

by Spouse MALISE WIFE

(8) My educational qualification is as under: MBBS, BCP. MB (PATH)

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kum.
40.0	Full postal address	R.R. LAB, BHAGWAN BAZAR CHAPRA - 841301
3.	Number and Name of the constituency and state	118, CHAPRA VIDHAN SABHA
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BJP.
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	DNE

Charlothy water Compter

-		ort (s) have taken cognizar				11	177	
15	PA	N of			Year for which to neome Tax Retu	nn filed		Harring Show
	(a)	Candidate ACWPG	1045B		2014-201	5	12,2	7,693200
	(b)	Spouse: AERPA	8314 E		2013-201	4	9	06,694360
	(c)	Dependents	NAME OF TAXABLE PARTY.					
! 6.		Details	of Assets and	d Liabili	ties in rupees			
1		Description	Self	Spouse	Dependent-1	Depende	nt-II	Dependent-II
A.		Moveable Asset (Total value)	107,62,874	79, 89,	081=10			-
B.		Immovable Asset	Self 101,62,8142	1,07,0	5 886210 -	-		_
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-		-	-		
	(ii)	Approximate Current Market Price of Asset (Total Value)	-	-		-		-
7		Liabilities	DIL	143	_			
1	Û	(i) Government dues (Total)	MIL	HIL	-	_		-
ir ar	ma	(4) pans from Bank, Financial Institutions and other (Total)	HIL	10180	00000 _	-		-

## VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Chafa a this the 13ft day of may 2016

Chalmbly math hubba DEPONENT

9 identity the deponent who has 6
significant force of states 6
cullists chiren of 13.5.16

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Outh Commissioner or Magistrate of the First Class or before a Novary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
4. The affidavit should be either typed or written legibly and nearly.

Chartofly west tuble